## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 11/74/NCLT/AHM/2016

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

Name of the Company:

Neesa Leisure Ltd.

Section of the Companies Act:

Section 74 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE** 

1. Jaimin R. Dave Advocate Respondent De 2. ASNOX SACKDENA A.R. Respondent depositors free

Ranith Bhut

Applicant

## ORDER

Learned Advocate Mr. Ravish Bhatt present for Petitioner. Learned Advocate Mr. Jaimin Dave present for Some Depositors. Authorised Representative Mr. Ashok Sachdeva present for Some Depositors.

Amended petition is filed.

Objections of deposit holders filed.

Heard arguments of Learned Counsel for Petitioner and Authorised Representative for the Depositors and Learned Counsel for Depositors.

Orders reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 25th day of October, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL